

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 186 of 2023

(Under Section 14 & Section 15 r/w Section 18 of the National Green Tribunal Act, 2010)

IN THE MATTER OF:

RAVINDRANATH SHANBHOGUEAPPLICANT

VERSUS

UNION OF INDIA AND OTHERSRESPONDENTS

**REPORT FILED BY THE FIFTH RESPONDENT IN THE ABOVE
CASE**



Adv. Rema Smrithi.V.K

ADDITIONAL STANDING COUNSEL

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Dated this the 24th day of February, 2026.

Rema Smrithi. V.K., Advocate
Additional Standing Counsel

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**STATUS REPORT ON OA 186/2023 (SZ) FILED BY THE ENVIRONMENTAL
ENGINEER, KERALA STATE POLLUTION CONTROL BOARD, DISTRICT
OFFICE KASARAGOD ON BEHALF OF THE MEMBER SECRETARY
KERALA STATE POLLUTION CONTROL BOARD BEFORE THE
HONORABLE NATIONAL GREEN TRIBUNAL**

I, Sreelakshmi P.B, aged 43 years, currently working as Environmental Engineer of the District office of Kerala State Pollution Control Board, Kasaragod, do hereby solemnly affirm and state as follows:

1. I am the Environmental Engineer, Kerala State Pollution Control Board (hereinafter referred to as Board), and duly authorized to represent the 5th respondent in the above case. I am aware of the facts affirmed by me in this report. I am swearing this report based on the best of my knowledge, information and belief and the facts revealed from the records.
2. It is respectfully submitted that the Hon'ble Tribunal on 09.01.2026 directed that *"We direct the SPCB and the CPCB to furnish any such reports available with them or filed before the Hon'ble High Court of Kerala and the Hon'ble Supreme Court of India. The reports shall also include the authorization issued to M/s. PCK under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, along with the conditions thereof."*
3. It is respectfully submitted that the Board collected water, soil samples from the alleged site in year 2023 and noted that the concentration of Endosulfan is Below Detection Limit. Also, under State Water Monitoring Programme the Board has




Sreelakshmy P.B
Environmental Engineer

been collecting and analysing samples from the selected locations of rivers periodically over a period of approximately 10 years. In all such analyses conducted during the said period, Endosulfan was not detected in the water samples. The analytical results consistently indicate absence of detectable Endosulfan contamination in the monitored water bodies. The results shows Endosulfan levels are Below Detection Limit which is well below the threshold concentration limit of hazardous constituents specified in schedule II of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 clearly indicates that the area is not contaminated with hazardous in nature. It is submitted that no remediation works were carried out by the Board in the site.

4. It is respectfully submitted that in compliance with the directions of this Hon'ble Tribunal, the Board has verified the available records. No records are presently available with the Board regarding missing Endosulfan barrels. The Board had already issued directions to M/s. PCK directing to comply the order and also obtain Board's authorization for disposal of the Endosulfan barrels. M/s. PCK had not applied for authorization till date and also not submitted any action taken to dispose the Endosulfan barrels.

All the facts stated above are true to the best of my knowledge, information and belief.

Dated this the 24th day of February, 2026.



A handwritten signature in blue ink, appearing to read "Sreelakshmy P.B.", is written over a horizontal line.

Sreelakshmy P.B
Environmental Engineer

The Environmental Engineer

Kerala State Pollution Control Board

District Office Kasaragod

On behalf of the 5th Respondent

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VERIFICATION

I, Sreelakshmi P.B, aged 43 years, Environmental Engineer, Kerala State Pollution Control Board, District Office, Kasaragod, do hereby verify on this the 24th day of February, 2026, that all what is stated above are true and correct to the best of my knowledge and information.


Sreelakshmi P.B.

Environmental Engineer